

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

M.A.NO.1704/96  
in  
D.A.NO.2061/95

HON'BLE JUSTICE CHETTUR SANKARAN NAIR (J), CHAIRMAN  
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 13th day of September, 1996

Nakul Majhi  
s/o Shri Palram Majhi  
r/o Qr. No.X-247  
Sarojini Nagar  
NEW DELHI - 110 023.      ... Applicant  
(By Shri R.Doraiswami, Advocate)

Vs.

1. Union of India-through

Secretary  
Ministry of Railways  
Railway Board  
Rail Bhawan  
NEW DELHI - 110 001.

2. Secretary  
Department of Supply  
Nirman Bhawan  
NEW DELHI - 110 011.

3. The Secretary  
Department of Personnel & Administration  
Reforms & Training  
Lok Nayak Bhawan  
Khan Market  
NEW DELHI - 11.

4. Chairman  
Union Public Service Commission  
Dholpur House  
Shahjahan Road  
NEW DELHI - 110 011.      .. Respondents  
(By Shri P.S.Mahendru, Advocate)

This application having been heard  
on 13.9.1996 the Tribunal on the same  
day delivered the following:

ORDER

Chettur Sankaran Nair (J), Chairman

Applicant seeks a direction to respondents to  
Contd...2/-

(P)

absorb him in the Railway Board Secretariat Service and to promote him to take a Departmental Examination to be held by the Union Public Service Commission. We are told by counsel on both sides that the first prayer has been granted by absorbing applicant. As far as the second prayer is concerned, he was permitted to take the examination by an order of this Tribunal. He has taken the same and has passed the examination. We record the submission and disposed of the Original Application. No costs.

Dated, the 13th September, 1996.

~~Rao~~  
(R.K.AHOOJA)  
MEMBER(A)

~~Sankaran Nair~~  
(CHETTUR SANKARAN NAIR (J))  
CHAIRMAN

/rao/